

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1884
ANSWERED ON:04.12.2014
NOMINATIONS FOR RELIGIOUS TRUSTS
Lokhande Shri Sadashiv Kisan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the required information has been collected;
- (b) if so, the details thereof;
- (c) if not, the reasons for the delay in this regard; and
- (d) the time by which the said information is likely to be collected and placed on the Table of the House?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D. V. SADANANDA GOWDA)

(a)to(d): Requisite information/Comments have been received from State Governments of Meghalaya, Goa and Mizoram and Union territory Administration of Daman & Diu. Replies are still awaited from the remaining State Governments and Union territory Administrations. Hence, no time frame can be fixed to fulfill the said assurance.